

Nickel Coinage

*1971. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to lay on the Table of the House, a statement showing :

(a) the quantity of nickel that was purchased by Government during the years from 1947-48 to 1954-55;

(b) from whom it was purchased and what price was paid for it; and

(c) how much nickel was used for the coinage of subsidiary nickel coins of four annas and eight annas during the above period?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) to (c). I lay on the Table of the House two statements giving the required information separately for India Government Mints, Bombay and Calcutta. [See Appendix X, annexure No. 23].

Practical Training Stipends

*1972. **Dr. Satyawadi :** Will the Minister of Education be pleased to state the method of selection of candidates for the practical training stipends in industrial establishments?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 24].

Delhi Road Accidents

1028. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of vehicular accidents in Delhi in the year 1955 so far; and

(b) the number among them which proved fatal?

The Deputy Minister of Home Affairs (Shri Datar): (a) Seven hundred and seventy nine (upto 16-9-55).

(b) Sixty five.

Tobacco Excise Duty

1029. **Shri D. C. Sharma :** Will the Minister of Finance be pleased to state:

(a) the total income that accrued to Government from the levy of excise duty on tobacco during 1953-54 and 1954-55 in the Punjab State; and

(b) the total expenditure incurred on the administration during these years for the collection of this duty;

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) and (b). A statement showing the required information is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 25].

Central Government Offices

1030. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that for reasons of administrative convenience certain offices of the Central Government have been recently opened in Punjab; and

(b) if so, the names of those offices and the places where they are located?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). A statement showing the offices of the Central Government located in the Punjab is attached. [See Appendix X, annexure No. 26] Information as to when these offices were opened is not, however, readily available.

अन्दमान द्वीपसमूह

१०३१. श्री कृष्णाचार्य जोशी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि फरवरी, १९५४ में सर्किट कोर्ट सेशन द्वारा अन्दमान द्वीपसमूह में कितने मामले निबटायें गये ?

गृह-कार्य उपमन्त्री (श्री बातर) : दो पहली मिसलेनिग्रस अपीलें, एक पहली अपील और दंड विधान (क्रिमिनल प्रोसीज्योर कोड) की धारा ४३८ के अन्तर्गत भेजा हुआ एक (रेफरेन्स) मामला ।

Licensed Firearms

1032. **Shri Ibrahim:** Will the Minister of Home Affairs be pleased to state the number of licensed firearms in India in civilian possession excluding foreigners on the 15th August, 1955 (Statewise)?

The Deputy Minister of Home Affairs (Shri Datar): A statement showing the requisite information in respect of the States from whom replies have so far been received is laid on the Table of the House [See Appendix X, annexure No. 27].

Information in respect of other States will be laid on the Table of the House when received.